#### GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

#### **LOK SABHA**

#### UNSTARRED QUESTION No. 858

ANSWERED ON 04<sup>TH</sup> DECEMBER, 2025

#### PM FORMALISATION OF MICRO FOOD PROCESSING ENTERPRISES SCHEME

#### 858. SHRI BRIJMOHAN AGRAWAL:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of PM Formalisation of Micro Food Processing Enterprises (PM-FMFPE) scheme and its budgetary layout with components, State-wise including Chhattisgarh;
- (b) the number of loans sanctioned under various components of the scheme till date and the details of beneficiaries for each financial year till date under the respective components, State-wise;
- (c) the number of registered micro food units in the country, State-wise;
- (d) the manner in which the Government plans to boost the uptake and effective implementation of the Branding and Marketing component vital for enabling micro units to achieve the vocal for local vision and compete successfully in national and international markets; and
- (e) whether targeted steps are being taken to ensure that these common infrastructure resources are accessible, affordable and practically utilized by the smallest and most remote micro entrepreneurs who may face geographical or logistical barriers, if so, the details thereof?

#### **ANSWER**

### THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAVNEET SINGH)

(a). Ministry of Food Processing Industries (MoFPI) is implementing a centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for setting up of new/upgradation of micro food processing enterprises in the country. The scheme is operational from 2020-21 to 2025-26 with an outlay of Rs. 10,000 Crore. The scheme aims to enhance the competitiveness of micro-enterprises in the unorganized segment of the food processing industry and promote formalization of the sector. The details of financial assistance available to Micro Food Processing Enterprises under PMFME Scheme are at **Annexure-I.** 

The Centre Share of Rs. 4306.4 crores have been released to States/UTs for implementation of various components of the scheme including the State of Chhattisgarh till 31<sup>st</sup> October 2025. The State -wise details are at **Annexure II**.

- (b). 1,62,744 loans have been sanctioned for the credit linked subsidy across the country till 31<sup>st</sup> October 2025. The details of Year-wise and State-wise loans sanctioned under the PMFME Scheme are at **Annexure III**.
- (c). As per the latest report of Annual Survey of Industries (ASI) for the year 2022-23, the total number of registered food processing units including micro food processing units are 42,801. The State-wise details are at **Annexure IV**.
- (d). Under the Branding & Marketing component of PMFME Scheme, grant of upto 50% of the eligible project cost is provided to groups of FPOs, cooperatives, SHGs and State or regional SPVs of micro food processing enterprises to develop a common umbrella brand at the State or regional level. The

component provides support in areas such as packaging & branding, quality control, standardization, and food safety adherence for consumer retail sales. The Government aims to strengthen the Branding and Marketing component by enhancing awareness, simplifying access, and providing technical and financial support for packaging, labelling, and common ODOP branding. It is facilitating tie-ups with retail, e-commerce, and export agencies, improving common facilities, and promoting local products through targeted campaigns, enabling micro units to build strong market identities and compete effectively at national and global levels. These measures aim to enable micro food processing enterprises to enhance product visibility, achieve the *Vocal for Local* vision, and compete effectively in national and international markets.

(e). Under the PMFME Scheme, support for creation of Common Facility Centre (CFC) is provided @ 35% of eligible project cost with maximum limit of Rs. 3 Crore to Farmer Producer Organizations (FPOs)/ Self Help Groups (SHGs) and its Federations/ Cooperatives/ Government Agencies to establish food processing line along with common infrastructure/ value chain/ incubation centre. Substantial capacity of the CFC is available for use by other units and public on hiring basis. The common infrastructure facilities under the PMFME Scheme are accessible and affordable for even the smallest and most remote micro entrepreneurs. These include setting up CFCs in hilly, tribal and aspirational districts, adopting hub-and-spoke, subsidizing user charges, and enabling village-level mobilization through District Resource Persons (DRPs).

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## ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 858 FOR ANSWER ON 04.12.2025 REGARDING "PM FORMALISATION OF MICRO FOOD PROCESSING ENTERPRISES SCHEME"

The details of financial assistance available under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme are as under:

- (i). Support to Individual / Group Category Micro Enterprises: Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii). Support to SHGs for seed capital: Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii). Support for Common Infrastructure: Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v). Capacity Building: The scheme envisages training for Entrepreneurship Development Program (EDP) modified to meet the requirement of food processing industry and product specific skilling.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 858 FOR ANSWER ON 04.12.2025 REGARDING "PM FORMALISATION OF MICRO FOOD PROCESSING ENTERPRISES SCHEME"

State/ UT wise details of Centre Share funds released till 31.10.2025

S.No.	States/ UTs	Centre Share (in Rs. Cr.)				
1	Andaman & Nicobar Island	4.47				
2	Andhra Pradesh	185.83				
3	Arunachal Pradesh	36.62				
4	Assam	198.16				
5	Bihar	364.39				
6	Chandigarh	2.21				
7	Chhattisgarh	45.04				
8	D & N Haveli & D n D	1.43				
9	Delhi	7.71				
10	Goa	14.94				
11	Gujarat	61.08				
12	Haryana	73.93				
13	Himachal Pradesh	112.70				
14	Jammu & Kashmir	46.55				
15	Jharkhand	59.22				
16	Karnataka	272.77				
17	Kerala	167.10				
18	Ladakh	7.06				
19	Lakshadweep	1.01				
20	Madhya Pradesh	263.53				
21	Maharashtra	646.25				
22	Manipur	16.23				
23	Meghalaya	24.37				
24	Mizoram	20.67				
25	Nagaland	30.67				
26	Odisha	140.58				
27	Puducherry	9.45				
28	Punjab	199.88				
29	Rajasthan	83.22				
30	Sikkim	26.79				
31	Tamil Nadu	362.19				
32	Telangana	202.75				
33	Tripura	28.49				
34	Uttar Pradesh	510.98				
35	Uttarakhand	43.97				
36	West Bengal	33.78				
	TOTAL	4,306.04				

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 858 FOR ANSWER ON 04.12.2025 REGARDING "PM FORMALISATION OF MICRO FOOD PROCESSING ENTERPRISES SCHEME"

State/UT wise & Year-wise loans sanctioned for Credit Linked Subsidy under PMFME Scheme as on 31st October 2025

S. No.	States and UTs	2021- 2022	2022- 2023	2023- 2024	2024- 2025	2025- 2026	No. of Loans Sanctioned
1	A&N	6	4	8	0	0	18
1	Andhra				-		
2	Pradesh	306	2808	2237	1667	1069	8087
3	Arunachal Pradesh	1	21	28	48	38	136
4	Assam	39	659	633	1769	1500	4600
5	Bihar	91	2923	10284	10273	4152	27723
6	Chandigarh	5			0	0	5
7	Chhattisgarh	24	211	350	396	299	1280
8	D&D	0	2	5	0	5	12
9	Delhi	21	81	103	74	84	363
10	Goa	2	42	23	36	34	137
11	Gujarat	5	103	286	314	302	1010
12	Haryana	74	329	606	352	272	1633
13	Himachal Pradesh	156	603	550	496	732	2537
14	J&K	35	170	480	682	571	1938
15	Jharkhand	0	198	1527	1851	674	4250
16	Karnataka	259	1823	2011	2329	1302	7724
17	Kerala	59	807	2573	3116	1382	7937
18	Ladakh	6	26	33	17	8	90
	Lakshadweep	0	0	0	0	0	0
19	Madhya Pradesh	237	1426	2692	5103	2486	11944
20	Maharashtra	636	6040	9493	7546	2457	26172
21	Manipur	180	67	13	31	17	308
22	Meghalaya	5	26	44	120	32	227
23	Mizoram	0	7	13	20	16	56
24	Nagaland	0	25	155	188	61	429
25	Odisha	149	620	627	731	605	2732
26	Puducherry	1	58	54	51	28	192
27	Punjab	134	837	1183	525	342	3021
28	Rajasthan	98	192	242	513	306	1351
29	Sikkim	2	31	20	8	4	65
30	Tamil Nadu	288	3717	7666	3587	1952	17210
31	Telangana	163	2067	3500	1136	400	7266
32	Tripura	7	43	63	77	58	248
33	Uttar Pradesh	212	2304	6654	7449	3956	20575
34	Uttarakhand	17	222	416	221	161	1037
35	West Bengal	0		22	149	260	431
	<b>Grand Total</b>	3218	28492	54594	50875	25565	162744

# ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 858 FOR ANSWER ON 04.12.2025 REGARDING "PM FORMALISATION OF MICRO FOOD PROCESSING ENTERPRISES SCHEME"

### State-wise details of registered food processing units

S. No.	State	No. of Units			
		(as per ASI*)			
1	A & N Islands	6			
2	Andhra Pradesh	5427			
3	Arunachal Pradesh	51			
4	Assam	1750			
5	Bihar	953			
6	Chandigarh	19			
7	Chhattisgarh	2225			
8	Dadra & Nagar Haveli and Daman & Diu	33			
9	Delhi	151			
10	Goa	96			
11	Gujarat	2585			
12	Haryana	1008			
13	Himachal Pradesh	162			
14	Jammu and Kashmir	184			
15	Jharkhand	266			
16	Karnataka	2405			
17	Kerala	1725			
18	Ladakh	8			
19	Lakshadweep	0			
20	Madhya Pradesh	1096			
21	Maharashtra	2820			
22	Manipur	38			
23	Meghalaya	30			
24	Mizoram	29			
25	Nagaland	17			
26	Odis4ha	1356			
27	Puducherry	68			
28	Punjab	3457			
29	Rajasthan	980			
30	Sikkim	18			
31	Tamil Nadu	4996			
32	Telangana	3702			
33	Tripura	131			
34	Uttar Pradesh	2407			
35	Uttarakhand	374			
36	West Bengal	2230			
	Total	42803			

Source: \*Annual Survey of Industries 2022-23,